

on total assets and profits before tax of each of the 45 largest Indian subsidiaries of multinational corporations, arranged in descending order of their assets, during the years 1976-77, 1977-78 and 1978-79 are given in Statement I annexed. [See Appendix CXIV, Annexure No. 29].

(b) and (c) Out of the subsidiaries referred to in part (a), enquiries have been instituted by the M.R.T.P. Commission against 26 subsidiaries under Section 10(a) of the MRTP Act for alleged restrictive trade practices. Enquiries have also been instituted by the Commission against 2 subsidiaries on references from the Central Government under Section 31 of the MRTP Act for alleged monopolistic trade practices and against one subsidiary *suo moto* under Section 10(b) for such practices. The names of these subsidiaries and the details of the charges against them are given in Statement II annexed. [See Appendix CXIV, Annexure No. 30].

Aghanashini-Bedti Hydro Electric Project

382. SHRI RAMAKRISHNA HEGDE: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Central Government have given clearance to the Aghanashini-Bedti Hydro Electric Project in the North Kanara district;

(b) what is the total area of cultivable land and forest that will be submerged on implementation of the project; and

(c) whether any study has been made on the ecological effect of this project?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) Bedti (Gangavali) Hydro Electric Project Stage-I has been cleared by the Planning Commission in April 1979 after obtaining clear-

ance from the National Committee on Environmental Planning and Co-ordination (NCEPC). No project report has yet been received in the Central Electricity Authority from State authorities regarding Aghanashini Project.

As per the project report dated September, 1977, the Bedti (Gangavali) Hydro-electric Project Stage-I involves submergence of 9960 hectares at its FRL 478.6 m. Out of the total submergence, 6,800 hectares is forest land, 488 hectares Paddy land, 100 hectares dry land and 33 hectares garden land. The total submergence under the project would constitute about 4.5 per cent of the total catchment area at the dam site.

Causes of fall in coal production

383. SHRI ROBIN KAKATI: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the production in all coal fields of India is gradually decreasing which has greatly affected Railways and Industries; and

(b) if so, what are the main causes of this fall in coal production?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir. The coal production in India has been increasing gradually over the past years. The coal supply to the industries has, however, been affected to a certain extent because of non-availability of adequate transport capacity.

(b) Does not arise.

Recovery of Street Lighting charges by D.E.S.U.

384. SHRI ROSHAN LAL: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the Delhi Electric Supply Undertaking (DESU), recovers the capital cost of